

Sector	Amount (Rs. in thousands)	Reasons
Medical	3,92	31,50 The provision existing in the sa- tioned budget estimate, had, been made on <i>ad-hoc</i> basis, and, therefore, the funds were surplus to actual requirements.
	35,42	
VII. General Services.	57,91	Do.
GRAND TOTAL	7,45,39	

Filling up of vacant posts in Andaman and Nicobar

2676. SHRI MANORANJAN BHAKTA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) how many posts are lying vacant in the Union Territory of Andaman and Nicobar Islands Administration, Department-wise, and the reasons for not filling such posts; and

(b) whether the Andaman & Nicobar Administration propose to fill up the said vacant posts and if so, when?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) A statement is attached.

(b) The Administration are making vigorous efforts to fill up these vacant posts as early as possible either through U.P.S.C. or from the open market as the case may be.

Statement

There are 635 vacant posts in the various Departments of the Union Territory of Andaman & Nicobar Administration as under:—

S. No.	Department	No. of vacant posts.
1.	Chief Commissioner's Sectt.	21
2.	Revenue Deptt. & C.D. Block.	15

3.	Agriculture Deptt.	44
4.	Education Deptt.	49
5.	Industries Deptt.	10
6.	Animal Husbandry Deptt.	18
7.	Police Organisation.	88
8.	Jail Deptt.	1
9.	Fisheries Deptt.	19
10.	Marine Department	53
11.	Shipping Deptt.	6
12.	Transport Department.	91
13.	Forest Deptt.	14
14.	A.P. W.D.	73
15.	Government College	6
16.	National Cadet Corps	2
17.	Electricity Deptt.	37
18.	Government Press	2
19.	Andaman Labour Force	1
20.	Chief Pay & Accounts Office	19
21.	Medical Deptt.	30
22.	Cooperative Deptt.	5
23.	Rehabilitation Deptt.	16
24.	Social Welfare Deptt.	1
25.	Supply Deptt.	5
26.	Deputy Commissioner, Nicobar Distt. Office.	2
27.	C.D. Block Car Nicobar	7
	Total	635

The vacant posts could not be filled up mainly due to non-availability of suitable candidates, litigation and late finalisation of recruitment rules.

Purchase of Sea Harrier

2677. SHRI S. M. KRISHNA: Will the Minister of DEFENCE be pleased to state:

(a) whether there is any proposal under consideration of Government for purchasing 'Sea Harrier' aircraft; and

(b) if so, the broad details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI C. P. N. SINGH): (a) and (b). A Contract for the supply of six Sea Harriers and two Harrier Trainers was concluded with M/s. British Aerospace of the UK in November 1979. These aircraft are scheduled to arrive in India from end 1982 onwards.

The Government have recently decided not to go in for any additional Sea Harriers at this stage. There is no other proposal pending before the Government for purchase of Sea Harriers.

Industrialist declaring their Companies as sick after getting Financial Aid

2678. SHRI CHHITUBHAI GAMIT: Will the Minister of INDUSTRY be pleased to state:

(a) whether any cases have come to the notice of Government where industrialists had taken financial aid from the Government for running their industry and later on deliberately declared their companies as sick; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) and (b). Government do not give financial aid for running industrial undertakings. The loans for working capital

are given by banks and other financial institutions.

Reserve Bank of India collects data on sick units enjoying aggregate credit of Rs. 1 crore and above. Sick units have been defined by the Reserve Bank of India as those which have incurred cash loss for the previous year and which in the judgement of the bank are likely to continue to incur cash losses for the current year as well as the following year, and which have an imbalance in its financial structure such as current ratio of less than 1:1 and worsening debt equity ratio. According to the latest survey of the Reserve Bank of India there were 344 such sick units as at the end of March 1979 with total outstanding bank advances of Rs. 1052.52 crores.

नाडार परिवारों की शिवकाशी और सेचर में माचिस की फैक्ट्रियां

2679. श्री राम बिलास पासवान : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) शिवकाशी और सेचर में पृथक-पृथक नाडार परिवारों की माचिस की कितनी फैक्ट्रियां हैं और ये फैक्ट्रियां वहां कितने नाडार परिवारों की हैं ;

(ख) इन फैक्ट्रियों का कुल उत्पादन कितना है, उत्पाद का मूल्य कितना है, वहां काम करने वाले पुरुषों, महिलाओं और बच्चों की संख्या क्या है और प्रत्येक की प्रति यूनिट मजदूरी क्या है ;

(ग) क्या इस शिवकाशी ग्रुप के केरल से आने वाले स्प्लिंटर्स और ऊपरी परत पर एकाधिकार है,

(घ) यदि हां, तो इस एकाधिकार को तोड़ने के लिये सरकार खादी और ग्रामोद्योग आयोग ने क्या कार्यवाही की है; और

(ङ) क्या सरकार ने मजदूरी दर, कार्य-स्थिति महिलाओं और बच्चों की सुरक्षा आदि की ओर ध्यान दिया है और उसमें सुधार लाने का प्रयास किया है और यदि हां, तो उसका ब्यौरा क्या है ?